

**DIVISION BENCH**

**ITEM NO.128**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA (Dis Appl) No.02/2024 IN CP (IB) NO.310/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 7<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>BANK OF INDIA V/S M/S KOTHARI FOOD &amp; FRAGRANCES PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Vipin Kumar Kushwaha, Adv.

: *For the Applicant/ Liquidator*

**ORDER**

- 1. At the request of the Ld. Counsel representing the Applicant/ Liquidator,  
the matter is adjourned for 10<sup>th</sup> June, 2024.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

**7<sup>th</sup> May, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*